

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1022  
ANSWERED ON 08<sup>TH</sup> FEBRUARY, 2024**

**CENTRAL ROAD INFRASTRUCTURE FUND (CRIF)**

**1022. SHRI RAJESHBHAI CHUDASAMA:  
SHRIMATI VEENA DEVI:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) the road projects sanctioned/approved under the Central Road Infrastructure Fund (CRIF) during the last five years, State/district/place-wise particularly in Bihar and Maharashtra;**

**(b) the details of criteria for allocation of funds under CRIF and the funds allocated and utilised by each State under CRIF annually during the last five years, State-wise; and**

**(c) whether the Government has received requests to revise the allocation of CRIF giving weightage to extent of road network or to increase the weightage for fuel consumption to give justice to smaller and densely populated States including Maharashtra and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) State / Union Territory (UT) – wise details of proposals for State Road projects received and finalised under the Central Road and Infrastructure Fund (CRIF) Scheme during the last five years, including for the States of Bihar and Maharashtra, are at Annexure-I.**

**The proposals are finalised State / UT - wise and not district / place - wise.**

**(b) and (c) The fund is allocated as per the amended provision of Section 7A of the CRIF Act, 2000 by Ministry of Finance. Accordingly, funds are allocated to Ministry of Road Transport and Highways for development and maintenance of roads. The criteria which has been duly approved by Ministry of Finance considering various factors inter-alia provides for allocation of funds based on 30 percent weightage to fuel consumption and 70 percent weightage to geographical area of the State/ UT.**

**State / UT - wise details of accrual of funds and the funds released for development and maintenance of State Roads under CRIF Scheme during the last five years are at Annexure-II.**

**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1022 ANSWERED ON 08.02.2024 ASKED BY SHRI RAJESHBHAI CHUDASAMA AND SHRIMATI VEENA DEVI REGARDING CENTRAL ROAD INFRASTRUCTURE FUND (CRIF)**

**State / UT – wise details of proposals for State Road projects received and finalised under the CRIF Scheme during the last five years, including for the States of Bihar and Maharashtra:-**

Sl. No.	State/ UT	Length in km, Cost in Rs. Crore		
		Projects received and finalised		
		No.	Length	Cost
<b>2018-19</b>				
1	Andhra Pradesh	41	693.26	843.24
2	Assam	2	23.67	70.7
3	Bihar	27	390.64	1151.06
4	Chhattisgarh	12	211.45	612.72
5	Gujarat	54	1067.56	1560.65
6	Himachal Pradesh	26	290.26	466.36
7	Jharkhand	4	109.58	507.64
8	Kerala	56	702.7	801
9	Madhya Pradesh	18	293.36	1190.91
10	Maharashtra	52	501.25	2581.24
11	Meghalaya	44	269.24	321.88
12	Mizoram	1	20	49.11
13	Odisha	30	566.52	1261.97
14	Punjab	38	712.91	464.6
15	Rajasthan	24	366.27	693.59
16	Sikkim	14	49.07	90.07
17	Tamil Nadu	71	624.79	1996.4
18	Telangana	54	668.48	800
19	Tripura	17	135.95	91.92
20	Uttar Pradesh	77	995.83	1826.48
21	Uttarakhand	33	222.79	508.77
22	West Bengal	8	151.3	592.77
23	Andaman & Nicobar Islands	61	43.49	57.68
24	Dadra & Nagar Haveli and Daman & Diu	20	43.29	62.86
25	Delhi	1	0	42.21
26	Jammu and Kashmir	15	183.81	266.12
27	Ladakh	4	19	54.77
28	Puducherry	4	36.91	31.23
<b>2019-20</b>				
1	Manipur	13	145.29	131.85
2	Uttarakhand	2	0	174.07

		Length in km, Cost in Rs. Crore		
Sl. No.	State/ UT	Projects received and finalised		
		No.	Length	Cost
<b>2020-21</b>				
1	Andhra Pradesh	46	675.58	945.9
2	Assam	13	200.81	606.27
3	Bihar	1	2.15	204.95
4	Madhya Pradesh	1	107	153.62
5	Maharashtra	276	2262.56	2230.74
6	Punjab	12	144.16	211.22
7	Rajasthan	32	530.56	723.53
8	Tripura	1	16	15.87
9	Uttarakhand	3	0	2776.59
10	West Bengal	7	135.78	482.78
<b>2021-22</b>				
1	Arunachal Pradesh	27	294.31	553.48
2	Chhattisgarh	15	315.72	846.02
3	Goa	6	75.09	80.51
4	Haryana	1	24.1	99.14
5	Himachal Pradesh	13	94.02	237.95
6	Madhya Pradesh	24	600	1893
7	Maharashtra	276	1597	2231
8	Meghalaya	15	127.31	256.6
9	Mizoram	1	10.25	46.57
10	Odisha	35	619.01	1726.8
11	Punjab	5	24.21	272.02
12	Rajasthan	81	1607.26	2045.61
13	Telangana	48	611.51	878.55
14	Uttarakhand	42	370	615.48
15	Ladakh	17	422.41	297.24
16	Puducherry	4	41.27	33
<b>2022-23</b>				
1	Andhra Pradesh	37	391.2	1,269.94
2	Arunachal Pradesh	3	0	32.64
3	Bihar	27	121.84	1,541.81
4	Chhattisgarh	6	0	314.89
5	Haryana	11	278.56	724.46
6	Himachal Pradesh	1	0	103.31
7	Jharkhand	17	215.68	1,128.22
8	Karnataka	22	0	784.5
9	Kerala	37	403.25	673.14
10	Madhya Pradesh	39	625.74	3,046.73
11	Maharashtra	146	943.23	1,859.46
12	Punjab	20	372.39	526.09
13	Odisha	6	0	360.5
14	Rajasthan	14	0	673.65
15	Tamil Nadu	51	102.94	1,001.76

Length in km, Cost in Rs. Crore				
Sl. No.	State/ UT	Projects received and finalised		
		No.	Length	Cost
16	Telangana	5	0	432.84
17	Uttar Pradesh	17	80	1,095.00
18	Uttarakhand	6	0	193.92
19	West Bengal	14	345.64	997.07

**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PARTS (b) AND (c) OF LOK SABHA UNSTARRED QUESTION NO. 1022 ANSWERED ON 08.02.2024 ASKED BY SHRI RAJESHBHAI CHUDASAMA AND SHRIMATI VEENA DEVI REGARDING CENTRAL ROAD INFRASTRUCTURE FUND (CRIF)****State / UT - wise details of accrual of funds and the funds released for development and maintenance of State Roads under CRIF Scheme during the last five years:-**

Amount in Rs. Crore											
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual**	Release**
1	Andhra Pradesh	330.27	326.88	349.64	350.08	325.54	322.00	334.96	300.80	380.19	356.55
2	Arunachal Pradesh	127.91	108.39	133.20	126.61	125.48	42.03	128.39	128.33	147.65	183.63
3	Assam	140.97	255.92	149.03	149.03	140.74	220.81	143.80	77.51	169.64	122.82
4	Bihar	197.71	101.49	210.35	223.16	195.30	425.93	201.16	447.06	226.47	226.47
5	Chhattisgarh	243.02	214.02	254.60	371.61	237.50	234.92	245.74	230.29	281.12	86.92
6	Goa	15.40	17.47	15.67	7.29	14.43	0.00	13.41	0.00	16.26	0.00
7	Gujarat	429.28	531.19	451.33	718.87	424.68	430.74	434.06	725.29	509.31	249.12
8	Haryana	185.06	80.93	185.10	200.77	167.73	78.54	177.05	163.71	197.73	0.00
9	Himachal Pradesh	98.98	92.56	103.27	87.12	97.27	95.95	99.74	188.01	117.73	169.05
10	Jharkhand	160.40	63.33	171.07	137.67	160.88	78.77	164.33	40.79	184.96	81.56
11	Karnataka	450.54	508.39	476.84	382.57	439.77	434.99	443.11	442.90	513.13	465.27
12	Kerala	136.74	122.85	140.54	0.00	132.26	273.99	126.77	126.71	147.19	133.46
13	Madhya Pradesh	551.98	625.70	579.67	693.25	541.01	535.13	556.21	622.93	632.99	573.96

Amount in Rs. Crore											
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual**	Release**
14	Maharashtra	681.41	780.42	728.84	629.83	683.27	675.84	683.80	390.27	783.19	1,084.15
15	Manipur	36.14	12.95	38.00	12.64	35.85	13.22	36.60	13.43	42.10	13.81
16	Meghalaya	41.04	28.53	43.34	29.10	40.81	76.93	40.63	90.55	47.51	43.08
17	Mizoram	33.06	23.40	34.55	34.55	32.56	32.28	33.14	22.06	38.20	10.96
18	Nagaland	26.70	54.70	27.87	9.29	26.44	37.41	27.02	27.00	31.31	28.39
19	Odisha	293.08	111.93	308.94	286.96	289.54	534.19	298.67	535.07	340.95	313.52
20	Punjab	158.35	170.11	159.60	259.37	148.77	141.18	149.41	193.35	176.96	106.84
21	Rajasthan	644.38	591.86	669.01	415.17	622.71	141.81	627.89	148.40	715.82	906.62
22	Sikkim	12.21	16.76	12.89	4.29	12.09	3.98	12.06	25.78	14.09	17.04
23	Tamil Nadu	367.76	416.88	379.65	262.37	352.04	503.17	350.32	350.15	402.67	377.63
24	Telangana	263.99	279.08	276.37	234.06	256.08	253.29	262.01	261.88	304.27	275.89
25	Tripura	18.44	3.44	19.13	22.03	17.89	48.84	18.49	33.76	21.23	19.42
26	Uttar Pradesh	578.63	655.91	624.31	541.09	582.69	576.36	616.59	616.29	702.42	658.75
27	Uttarakhand	99.05	85.80	103.98	42.58	97.23	61.34	98.85	98.80	114.01	378.17
28	West Bengal	212.57	138.33	224.70	451.67	209.20	136.11	213.97	287.06	240.31	217.90
29	Andaman & Nicobar Islands	20.01	20.52	20.22	6.74	15.12	15.12	15.17	10.08	17.49	15.81
30	Chandigarh	5.62	0.00	5.65	0.00	6.16	0.00	4.76	0	6.55	0.00
31	Dadra & Nagar Haveli	4.52	0.00	4.57	4.57	5.61	5.61	4.80	2.38	5.74	0.31
32	Daman & Diu	2.77	0.00	2.80	0.00						
33	Delhi	62.49	0.00	59.99	0.00	34.15	0.00	27.20	0	32.06	0.00
34	Jammu & Kashmir	348.87	344.75	137.85	152.96	94.51	79.40	96.91	321.18	113.61	343.61

Amount in Rs. Crore											
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual**	Release**
35	Ladakh			103.82	17.36	246.22	96.95	250.83	0.00	289.06	83.44
36	Puducherry	12.51	0.00	12.01	4.00	8.47	8.47	7.39	5.18	10.39	7.83

Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that State/UT.

\*\*Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme

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